CGA 48/96 IN OA 710/92

2.7.1996

Hon'ble Mr. B.C.Saksena VC Hon'ble Mr. S.D.Gupta AM

When the contempt petition came up for orders, Sri Prashant Mathur on the basis of the instruction from the respondents appeared and has indicated that the respondents have already pssed order on the reply to the show cause notice. He further states that order passed has been sent to the applicant under registered cover on 4.4.1996. Learned counsel for the applicant, however, indicated that the said order has not been received by the applicant, who was present in the court, till today. Learned counsel for the respondents, has given a copy of the said order to the applicant's counsel to day. Inview of the above, the contempt petition requires no further order and accordingly dismissed.

A.M.

VaGa

SQI